

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:532
ANSWERED ON:23.11.2009
UNAUTHORISED SHIPS INTO INDIAN PORTS
Deo Shri Kalikesh Narayan Singh;Pradhan Shri Nityananda

Will the Minister of SHIPPING be pleased to state:

- (a) whether the Government has noticed the incidents of unauthorised ships illegally entering into Indian Ports;
- (b) if so, the details thereof alongwith the number of ships illegally entered into the Indian Ports during each of the last three years and the current year, port-wise;
- (c) the action taken by Government against the persons/official found guilty in this regard;
- (d) the remedial steps taken by the Government to stop recurrence of such incidents in future; and
- (e) the reasons for allowing age old vessels/ships to hanger at various major ports in the country?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SHIPPING (SHRI G.K. VASAN)

- (a): No, Madam.
- (b) to (d): Do not arise.
- (e): Vessels having requisite statutory certificates only are allowed to enter major ports.